

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:4395  
ANSWERED ON:21.04.2015  
POLLUTION BY GHCL PVT. LTD  
Shiyal Dr. Bharati Dhirubhai

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether GHCL Pvt. Ltd. is responsible for large scale water contamination and pollution in Khadsaliya Tehsil in Bhavnagar district in Gujarat due to which local arable land is turning into waste land;
- (b) if so, the details thereof;
- (c) whether the Government proposes to shut down the said company or take any other remedial action with a view to save the agricultural land; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) As per information received from Central Pollution Control Board / Gujarat Pollution Control Board, the GHCL Pvt. Ltd. is not responsible for any large scale water contamination and pollution in Khadsaliya Tehsil in Bhavnagar district in Gujarat.
- (b) to (d) Does not arise.